S. Stations Name No.	
15 Calcutta	
16 Calicut	1
17 Car N cobar	
18 Chandigarh (IAF)	
19 Cochin (Navy)	
20 Coimbatore	
21 Delhi	
22 Dibrugarh	
23 Dimapur	
24 Guwahati	
25 Gay.1	
26 Goa (Navy)	
27 Gorakhpur (IAF)	ı
28 Gwalior (IAF)	
29 Hyderabad	
30 Impha1	
31 Indore	•
32 Jaipur	
33 Jamma (IAF)	1
34 Jamnagar (IAF)	1
35 Jodhpur (IAF)	- {
36 Jorhat	}
37 Kanpur	ı
38 Khajuraho	- 1
39 Lucknow	İ
40 Ludhians	
41 Madras	- }
42 Mangalore	1
43 Madurai 44 Nagpur	
43 Patna	
46 Port Blair	į
47 Pune	
48 Raipur	

S. No	Stations	Name
49	Ranchi	
50	Rajkot	
51	Silchar (IAF)	
52	Srinagar (IAI	<del>:</del> )
53	Tezpur	
54	Tirupathi	
55	Tiruchirapalli	
56	Trivandrum	
57	Udaipur	
58	Vadodara	
59	Varanasi	
Handling of Cargo at the Sahar Interna- tional Airport		
*69. SHRI K. M. KHAN: Will the		
Minister of CIVIL AVIATION AND		
TOURISM be pleased to state:		
(a) whether handling of cargo at the		

to Questions

- Sahar International Airport has been entrusted to the International Airports Authority of India;
  - (b) if so, the reasons therefor;
- (c) whether such move of Government has agitated the Air India Employees Guild;
  - (d) if so, the details thereof;
- (e) whether Government propose to take stps to end the agitations due to this handling; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) At Bimbay Airport, International Airports Authority acts as the custodian of cargo, while cargo handling activities are carried out by Air India Ltd. In order to bring the operations under

a single agency a decision was taken in May, 1994 to entrust the entire cargo handling operations at Bombay Airport to International Airports Authority w.e.f. 15-6-94. Implementation of the decision was, however, deferred subsequently.

- (c) and (d) The Air India Employees Guild was of the view that the proposed entrusting of entire cargo handling operations to IAAI would adversely affect the interest of employees of Air India Limitted.
- (e) and (f) With the decision to defer proposed handing over of entire cargo handling activities at Bombay Airport to International Airports Authority of India, the Guild did not resort to any industrial action and there has been not disruption in the working of cargo terminal at Bombay Airport.

## International Medical Commission's on the Spot Study at Bhopal

## \*70. SHRI RAMACHANDRAN PILLAI:

SHRI M. A. BABY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government's attention has been drawn to the letter from International Medical Commission on Bhopal to the CEO of Union Carbide after the Commission's on the spot study at Bhopal; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b) Gov-

ernment has not received a copy of the said letter.

## छत्तर प्रदेश में सरकारी क्षेत्र के उपभमों का कार्य निष्पादन

- \*71. मौलाना स्रोबेंदुल्ला खान आजमी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:
- (क) उत्तर प्रदेश स्थित केन्द्रीय सरकार के सरकारी क्षेत्र के प्रत्येक उपक्रम में ग्रब तक किए गए कुल निवेश का स्पीरा क्या है;
- (ख) इन उपक्रमों का वार्षिक उत्पादन कितना है ग्रीर इनको यत तीन वर्षों के दौरान कितना-कितन। लाभ ग्रयवा घाटा हुआ ;
- (ग) क्या सरकार इनमें से किसी उपक्रम को निजी क्षेत्र को सौंपने का विचार रखती है; ग्रौर
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा साही): (क) थ्रौर (ब) 31.3.1993 तक केन्द्रीय सरकारी क्षेत्र के 17 उपक्रमों के पंजीकृत कार्यालय उत्तर प्रदेश राज्य में अवस्थित थे। सरकारी क्षेत्र के प्रत्येक उपक्रम में किए गए पूंजीनिवेश, उनके कुल कारोबार तथा विगत तीन वर्ष के दौरान प्रत्येक उपक्रम द्वारा अर्जित निवल लाभ/उठाये गए घाटे का ब्यौरा सलग्न विवरण में दिया गया है। (मीचे देखाए)

(ग) घोर (घ) ऐसा कोई निर्णय नहीं किया गया है।